

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/88 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the 7th January, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. JHD-I/2022/10/43, dtd. 05.01.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission **from the evening of 07.01.2022 till the morning of 10.01.2022**, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/89/A, dated, 07-01-2022

Copy to :

1. The Project Manager, Gauhati High Court.

S.P. 07/1/22
JT.REGISTRAR (VIGILANCE)

R.S.